

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1158/93

Date of Order: 13.11.96

BETWEEN :

P.V.R.Sarma

.. Applicant.

AND

1. Union of India, rep. by its Secretary, Dept of Personnel & Training, New Delhi- 1.
2. Union Public Service Commission, Rep. by its Secretary, New Delhi.
3. Government of Andhra Pradesh, Rep. by its Chief Secretary, Secretariat, Hyderabad.
4. Government of Andhra Pradesh, Rep. by its Principal Secretary, Revenue Department, Secretariat, Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.B.Nageswara Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

Mr. Z.V.R.K. MURTHY, R-3 & R-4

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

None for the applicant. None for the A.P. State Government. Mr.W.Satyamarayana for Mr.N.R.Devraj, learned standing counsel was present.

2. This OA is filed for a direction to include his name for the selection to I.A.S. of the year 1985 and for all consequential benefits on that basis. This OA was posted for dismissal earlier also on 8.2.95. The learned counsel for the applicant was not present. Even today when the case

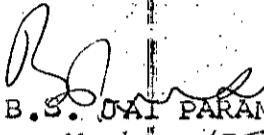
JR

D

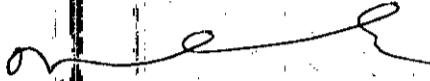
.. 2 ..

is posted for dismissal there is no presence, either the applicant or his counsel. In view of the above it is to be held that the applicant is not interested in prosecuting the case and hence the same is liable to be dismissed for default.

3. Hence the OA is dismissed for default. NO costs.


(B.S. DAI PARAMESHWAR)

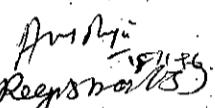
Member (Jud.)


(R. RANGARAJAN)

Member (Admn.)

Dated: 13th November, 1996

(Dictated in Open Court)


Amulya
D.Y. Regs No. 13
13/11/96

sd

Copy to:-

1. The Secretary, Dept. of Personnel & Training, Union of India, New Delhi-1.
2. The Secretary, Union Public Service Commission, New Delhi.
3. The Chief Secretary, Govt. of Andhra Pradesh, Secretariat, Hyd.
4. The Principal Secretary, Revenue Department, Govt. of Andhra Pradesh, ~~REXXXXXXXX~~ Secretariat, Hyd.
5. One copy to Sri. R.Nageswara Rao, Advocate, CAT, Hyd.
6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One copy to Sri. T.V.R. K.Murthy, SC for A.P. State, CAT, Hyd.
8. One copy to Library, CAT, Hyd.
9. One spare copy.

Rsm/-

27/11/96

41

00-115895

Typed By
Compared by

Checked By
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
Hon. Mr. B.S. Joshi (Advocate M/3)

DATED: 13/11/96

ORDER/JUDGEMENT
R.A./e.P./M.A. NO.

O.A. NO.

115893

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR.

II COURT

